

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-37/2013/799/A

From :- Shri Saptarshi Garg.
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sanjeev Kumar Sharma,
District & Sessions Judge,
Kokrajhar.

Dated Guwahati the ²³ 23 January, 2023.

Sub: **Station leave permission.**

Ref:- No. DJK.1-5/22/155 dtd. 20.01.2023

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the evening of 21.01.2023 till the morning of 25.01.2023**. The Addl. District & Sessions Judge, FTC, Kokrajhar and in his absence the Assistant Sessions Judge, Kokrajhar and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,


sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-37/2013/800/A dated , 23-01-2023

Copy to:

1. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE) *Rds*